

By e-Mail

ORISSA HIGH COURT, CUTTACK

Letter No. III-A-29/2015-~~2266(9)~~ Date 10.03.2016

From

Shri A. Patra,
Assistant Registrar (Admn.)

To

1. Ginger Webs Private Limited, New Delhi
2. Reliable Data Solutions, Sultanpur, New Delhi
3. Satvatinfosol Srivate Limited, Chhenai
4. Merit Trac Services Private Limited, Bangalore
5. 5 Elements Techno Services, Bhubaneswar
6. Learning spiral private Limited
7. Anthem Global Technology Services(P) Limited, Bhubaneswar
8. Microsys Technoware Solutions Private Limited, Bhubaneswar
9. Manipal Technologies Limited, Karnatak

Sub: Holding of meeting on the EOI received.


Ref: EOI in pursuant to this office notice no III-A-ADMN-CLASS-IV-29/2015-950 dated 29.01.2016

Sir/Madam,

In inviting a reference to the matter cited above, I am directed to intimate you that a meeting before the Hon'ble committee is rescheduled to be held on 16.03.2016 at 4.00PM in the Court's New Building.

I am therefore directed to request you to attend the said meeting for necessary discussion in the matter under reference.

Yours faithfully,


10.3.16
Assistant Registrar(Admn.)